

APPELLATE TRIBUNAL FOR ELECTRICITY,NEW DELHI

Cause List for Friday the 27th January 2023

Electricity Bench

TIME :10.30 AM

COURT-I

(In terms of Rule-8 of APTEL (Procedure, Form, Fee and Record of Proceedings Rules, 2007 - the sitting hours of the Tribunal shall be from 10.30 AM to 1.15 PM and from 2.15 PM to 5.00 PM))

(2.15 pm onwards final hearing matter will be taken up)

(Note: Learned counsel for the parties to coordinate with the Registry well in advance, atleast two days before the next date of hearing, to ensure that the soft copies - OCR searchable mode and saved as a PDF document - of all the documents which they would be referring during the hearing before the Hon'ble Bench shall be filed with the Registry so that they are available in one-drive folder to the Hon'ble Bench. Failing to comply with the above will result in not listing of the matter till such time the above order is complied with)

(Updated List of Finals has been uploaded in the website under the "Notification tab").

CORAM: HON'BLE MR. JUSTICE RAMESH RANGANATHAN, Chairperson  
HON'BLE MR. SANDESH KUMAR SHARMA, Technical Member(Electricity)

S.No.	Case No.	Party Name	Name of Counsel For Appellant/Respondent(Mr./Mrs.)
<b>FOR URGENT LISTING</b>			
1.	IA-157/2023 (For Urgent Listing)  IA-150/2023 (For Restoration)  In  DFR-85/2020  (Disposed of on 16.01.23)	Essar Power Limited - Applicant(s)  Versus  Gujarat Urja Vikas Nigam Limited & Anr. - Respondent(s)	Mahesh Agarwal, Rishi Agarwala for App.1.  Ranjitha Ramachandran for Res.1, Anand K. Ganesan for Res.1, Swapna Seshadri for Res.1, Ashwin Ramanathan for Res.1, Srishti Khindaria for Res.1, Shikha Ohri for Res.2, Samyak Mishra for Res.2,
2.	IA-92/2023 (For Urgent Listing)  In  DFR-19/2023  IA-90/2023 (For condonation of delay in filing the Appeal) (211 days)  IA-91/2023 (For interim relief)	Union of India - Applicant(s)  Versus  Tamil Nadu Generation and Distribution Corporation & Anr. - Respondent(s)	Sushil Raaja, for App.1

	(Defects cured) (Fresh Matter)		
<b>FOR DISMISSAL</b>			
3.	<p>IA-93/2021 (For condonation of delay in filing the review petition) (17 days)</p> <p style="text-align: center;">In</p> <p>DFR-18/2021</p> <p>IA-92/2021 (For interim relief)</p> <p>IA-590/2021 (For Urgent Listing)</p> <p><b>(In A.No.133/21)</b></p> <p><b>(Review Petition)</b></p> <p><b>(Service complete)</b></p> <p><b>(Soft copies of documents not received)</b></p>	<p>Kranthi Edifice Private Limited - Applicant(s)</p> <p style="text-align: center;"><b>Versus</b></p> <p>Southern Power Distribution Company of Telangana Limited &amp; Anr. - Respondent(s)</p>	<p>Abhishek Nath Tripathi, Mani Gupta, Yukti Anand, Rajat Kumar, Vedant Kumar, Shelja Pradhan for App.1.</p> <hr/> <p>D. Abhinav Rao for Res.1, Res.2,</p>
<b>FOR LEAVE TO FILE APPEAL/CONDONATION OF DELAY/WAIVER OF COURT FEE</b>			
4.	<p>IA-8/2021 (For condonation of delay in filing the Appeal) (10 days)</p> <p style="text-align: center;">In</p> <p>DFR-2/2021</p> <p><b>(Service complete)</b></p>	<p>Vedanta Limited - Applicant(s)</p> <p style="text-align: center;"><b>Versus</b></p> <p>Tamil Nadu Electricity Regulatory Commission - Respondent(s)</p>	<p>Senthil Jagadeesan, for App.1</p> <hr/>
4.1	<p>IA-388/2021 (For condonation of delay in filing the Appeal) (767 days)</p> <p style="text-align: center;">in</p> <p>DFR-90/2021</p> <p style="text-align: center;">&amp;</p> <p>IA-389/2021 (For adjustment of Court fees)</p>	<p>Vedanta Limited Appelant(s)</p> <p style="text-align: center;"><b>Versus</b></p> <p>Tamil Nadu Electricity Regulatory Commission Respondent(s)</p>	<p>Senthil Jagadeesan</p> <hr/>

	(Service complete)		
5.	<p>IA-483/2022 (For condonation of delay in filing the Appeal) (325 days)</p> <p>IA-44/2023 (For exemption from Impleading parties)</p> <p>In</p> <p>DFR-121/2022</p> <p><b>(Service complete)</b></p> <p><b>(Soft copies of documents not received)</b></p> <p><b>(Court-II Matter)</b></p>	<p>GRIDCO Limited - Applicant(s)</p> <p><b>Versus</b></p> <p>Odisha Electricity Regulatory Commission - Respondent(s)</p>	<p>Arijit Maitra, for App.1</p> <hr/> <p>Rutwik Panda for Res.1,</p>
6.	<p>IA-163/2023 (For condonation of delay in refiling the Appeal) (224 days)</p> <p>In</p> <p>DFR-210/2022</p> <p>IA-162/2023 (For exemption from filling certified copy of impugned order) (224 days)</p> <p><b>(Defects cured)</b></p> <p><b>(Soft copies of documents not received)</b></p>	<p>Indraprastha Power Generation Company Limited - Applicant(s)</p> <p><b>Versus</b></p> <p>Delhi Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Samir Malik, Nikita Choukse, Sahil Sood for App.1.</p> <hr/>
7.	<p>IA-165/2023 (For condonation of delay in refiling the Appeal) (224 days)</p> <p>In</p> <p>DFR-212/2022</p> <p>IA-164/2023 (For exemption from filling certified copy of impugned order) (224 days)</p> <p><b>(Defects cured)</b></p>	<p>Pragati Power Corporation Limited - Applicant(s)</p> <p><b>Versus</b></p> <p>Delhi Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Samir Malik, Nikita Choukse, Sahil Sood for App.1.</p> <hr/>

	(Soft copies of documents not received)		
8.	<p>IA-2033/2022 (For condonation of delay in refiling the Appeal) (124 days)</p> <p>IA-1091/2022 (For condonation of delay in filing the Appeal) (55 days)</p> <p>In</p> <p>DFR-281/2022</p> <p>(Court notice served)</p> <p>(Affidavit of service not filed)</p>	<p>Hubli Electricity Supply Company Ltd. - Applicant(s)</p> <p><b>Versus</b></p> <p>Karnataka Electricity Regulatory Commission - Respondent(s)</p>	<p>Shahbaaz Husain, Fahad Khan, Stephania Pinto, Yeshwanth M Comar for App.1.</p> <hr/>
<b>FOR ADMISSION AFTER NOTICE</b>			
9.	<p>APL-247/2022</p> <p>(Service complete)</p> <p>(Court-II Matter)</p>	<p>Powergrid Corporation of India Ltd. Appellant(s)</p> <p><b>Versus</b></p> <p>Central Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Poorva Saigal, Shubham Arya, Ravi Nair, Nipun Dave for App.1.</p> <hr/>
10.	<p>APL-282/2022 &amp;</p> <p>IA-1453/2020 (For interim relief)</p> <p>(Affidavit of service filed)</p> <p>(Court-II Matter)</p>	<p>Jindal India Thermal Power Limited Appellant(s)</p> <p><b>Versus</b></p> <p>Kerala State Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Matrugupta Mishra, Shikha Ohri, Swagitika Sahoo, Samyak Mishra, Pratiksha Chaturvedi, Md. Aman Sheikh for App.1.</p> <hr/> <p>Dhananjaya Mishra for Res.1, Prabhas Bajaj for Res.2,</p>
11.	<p>APL-292/2022 &amp;</p> <p>IA-1010/2022 (For interim relief)</p> <p>(Service complete)</p> <p>(Court-II Matter)</p>	<p>Inox Green Energy Services Ltd. &amp; Ors. Appellant(s)</p> <p><b>Versus</b></p> <p>Central Electricity Regulatory Commission (CERC) &amp; Ors. - Respondent(s)</p>	<p>Naveen Chawla, Alok Krishna Agarwal, Monika Madaan, Mayank Bughani for App.1.</p> <p>Naveen Chawla, Alok Krishna Agarwal, Monika Madaan, Mayank Bughani for App.2.</p> <p>Naveen Chawla, Alok Krishna Agarwal, Monika Madaan, Mayank Bughani for App.3.</p> <p>Naveen Chawla, Alok Krishna Agarwal, Monika Madaan, Mayank Bughani for App.4.</p> <p>Naveen Chawla, Alok Krishna Agarwal, Monika Madaan, Mayank Bughani for App.5.</p> <hr/> <p>Anushree Bardhan for Res.2, Tanya Sareen for Res.2, Srishti Khindaria for Res.2,</p>

			Shikha Sood for Res.2, Surbhi Kapoor for Res.2,
<b>PLEADINGS INCOMPLETE</b>			
12.	APL-212/2021 &  IA-895/2021 (For interim relief)  IA-1435/2022 (For Urgent Listing)  (Service complete)	Grasim Industries Limited  <b>Versus</b>  Madhya Pradesh Electricity Regulatory Commission & Anr.  - Respondent(s)	Appellant(s)    Ayush Dev Bajpai, Paramhans Sahani for App.1.  Mansie Jain for Res.1, Shlok Chandra for Res.1, Pratik Das for Res.1, Ganesan Umopathy for Res.2, Pavitra balakrishna for Res.2,
<b>IA - FOR HEARING</b>			
13.	IA-2260/2019 (For interim relief)  In APL-19/2020  (Service complete)  (Matter is included in the List of Finals of Court-I alongwith connected A.No.62/20)	Jaipur Vidyut Vitran Nigam Limited & Ors.  <b>Versus</b>  NTPC Vidyut Vyapar Nigam Limited & Ors.  - Respondent(s)	Appellant(s)    Anand K. Ganesan, Swapna Seshadri, Ashwin Ramanathan, Damodar Solanki for App.1. Swapna Seshadri, Anand K. Ganesan, Ashwin Ramanathan, Damodar Solanki for App.2. Swapna Seshadri, Anand K. Ganesan, Ashwin Ramanathan, Damodar Solanki for App.3.  Anushree Bardhan for Res.1 Srishti Khindaria for Res.1, Ravi Nair for Res.1,
<b>FOR HEARING (REVIEW)</b>			
14.	RP-4/2019  (In A.No.17/14)  (For Review)  (Service complete)  (Matter is included in List of Finals of Court-II)  (Court-II Matter)	Maithan Alloys Ltd.  <b>Versus</b>  Central Electricity Regulatory Commission & Ors.  - Respondent(s)	Petitioner(s)    Rajiv Yadav, for App.1  Ranjitha Ramachandran for Res.2, Anushree Bardhan for Res.2, Shubham Arya for Res.2, Arvind Kumar Dubey for Res.2,
15.	RP-1/2021  (In A.No.257/15)  (For Review)  (Service complete)	M/s Jaiprakash Power Ventures Ltd  <b>Versus</b>  Madhya Pradesh Electricity Regulatory Commission & Ors.  - Respondent(s)	Petitioner(s)    Sakya Singha Chaudhuri, Avijeet Lala, Astha Sharma, Nameeta Singh, Shreya Mukerjee, Gayatri Aryan, Nishant Talwar, Meha Chandra, Narayani Anand, Nithya Balaji for App.1.  Mandakini Ghosh for Res.1, Alok Shankar for Res.2, Kumarjeet Ray for Res.2,
<b>FOR HEARING (APPEAL)</b>			
16.	APL-162/2016 &  IA-570/2016 (For filing additional document) ( R-1)	Amravati Power Transmission Co. Ltd.  <b>Versus</b>  Maharashtra Electricity Regulatory Commission & Anr.  - Respondent(s)	Appellant(s)    Amit Kapur, Vishrov Mukerjee, Yashaswi Kant, Pratyush Singh, Catherine Ranji Ayallore, Raveena Dhamija, Girik Bhalla, Janmali Gopal Rao manikala for App.1.  Pratiti Rungta for Res.1 Sudhanshu S. Choudhari for Res.2,

	<p><b>(Service complete)</b></p> <p><b>(Court notice dt. 31.08.22 served for R-2)</b></p>		Yogesh Subhash Kolte for Res.2,
16.1	<p>APL-46/2017</p> <p><b>(Service complete)</b></p>	<p>Amravati Power Transmission Co. Ltd. Appellant(s)</p> <p style="text-align: center;"><b>Versus</b></p> <p>Maharashtra Electricity Regulatory Commission &amp; Anr. Respondent(s)</p>	<p>Amit Kapur/Vishrov Mukerjee for App.1, Yashaswi Kant for App.1, Catherine Ranji Ayallore for App.1, Pratyush Singh for App.1, Ameya Vikram Mishra for App.1, Raveena Dhamija for App.1, Girik Bhalla for App.1, Janmali Gopal Rao manikala for App.1,</p> <hr/> <p>Pratiti Rungta R1 Sudhanshu S. Choudhari for Res.2, Yogesh Subhash Kolte for Res.2,</p>
17.	<p>APL-67/2017 &amp;</p> <p>IA-467/2022 (For discharge of vakalatnama)</p> <p><b>(Court notice dt. 27.09.22 to the Appellant returned - Refused)</b></p> <p><b>(Service complete)</b></p>	<p>Maharashtra State Electricity Transmission Company Ltd. Appellant(s)</p> <p style="text-align: center;"><b>Versus</b></p> <p>Maharashtra Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>M.Y. Deshmukh, for App.1</p> <hr/> <p>Pratiti Rungta for Res.1 Amit Kapur for Res.3, Abiha Zaidi for Res.3, Abhishek Ashok Munot for Res.3,</p>
18.	<p>APL-194/2017 &amp;</p> <p>IA-1131/2019 (For directions)</p> <p>IA-1132/2019 (For filing additional document)</p> <p>IA-2163/2019 (For filing additional document)</p> <p>IA-1266/2022 (For filing additional document)</p> <p><b>(Service complete)</b></p> <p><b>(Soft copies of documents not received)</b></p>	<p>Sai Service Pvt ltd Appellant(s)</p> <p style="text-align: center;"><b>Versus</b></p> <p>Maharashtra Electricity Regulatory Commission &amp; Anr. - Respondent(s)</p>	<p>Shailesh K. Kapoor, for App.1</p> <hr/> <p>Pratiti Rungta for Res.1 Udit Gupta for Res.2, Anup Jain for Res.2, Akshat Goel for Res.2, Prachi Gupta for Res.2, Vyom Chaturvedi for Res.2,</p>
19.	<p>APL-402/2018 &amp;</p> <p>IA-166/2023</p>	<p>Adani Transmission (India) Limited Appellant(s)</p> <p style="text-align: center;"><b>Versus</b></p> <p>Maharashtra Electricity Regulatory Commission - Respondent(s)</p>	<p>Hemant Singh, Nishant Kumar, Tushar Srivastava, Ambuj Dixit, Soumya Singh, Jyotshna Khatri, Lakshyajit Singh Bagdwal, Shariq Ahmed for App.1.</p> <hr/>

	(For amendment of the memo of Appeal)  (Service complete)  (Soft copies of documents not received)		Pratiti Rungta for Res.1
20.	APL-96/2019  (Service complete)	M/s Jaiprakash Power Ventures Ltd. Appellant(s)  <b>Versus</b>  Madhya Pradesh Electricity Regulatory Commission & Ors.  - Respondent(s)	Sakya Singha Chaudhuri, Avijeet Lala, Shreya Mukerjee, Astha Sharma, Meha Chandra, Gayatri Aryan, Nishant Talwar, Nithya Balaji, Nameeta Singh, Narayani Anand for App.1. <hr/> Parinay Deep Shah for Res.1 Rukhmini Bobde for Res.2,
21.	APL-305/2019  (Service complete)	GMR Warora Energy Ltd. Appellant(s)  <b>Versus</b>  Central Electricity Regulatory Commission & Ors.  - Respondent(s)	Amit Kapur, Vishrov Mukerjee, Yashaswi Kant, Pratyush Singh, Catherine Ranji Ayallore, Ameya Vikram Mishra, Girik Bhalla for App.1. <hr/> Udit Gupta for Res.2, Anup Jain for Res.2, S. Rama for Res.2, Anand K. Ganesan for Res.3, Swapna Seshadri for Res.3, Ashwin Ramanathan for Res.3, Damodar Solanki for Res.3, Anusha Nagarajan for Res.4,
22.	APL-416/2019 &  IA-1556/2019 (For interim relief)  (Service complete)	Himachal Sorang Power Pvt. Limited Appellant(s)  <b>Versus</b>  Powergrid Corporation of India ltd. & Ors.  - Respondent(s)	Hemant Singh, Ambuj Dixit, Tushar Srivastava, Lakshyajit Singh Bagdwal, Soumya Singh, Ali Moid for App.1. <hr/> Suparna Srivastava for Res.1, Ravi Kishore for Res.4, Niraj Singh for Res.4, Prerna Singh for Res.4, Rajshree Chaudhary for Res.4, Balaji Srinivasan for Res.10, S. Sriranga Subbanna for Res.10, Sumana Naganand for Res.10, Medha M Puranik for Res.10, Aishwarya Choudhary for Res.10, Anini Debbarmann for Res.10, Garima Jain for Res.10, S. Vallinayagam for Res.11,
23.	APL-133/2021  (Service complete)	Southern Power Distribution Company of Telangana Limited & Anr. Appellant(s)  <b>Versus</b>  Telangana State Electricity Regulatory Commission & Anr.  - Respondent(s)	D. Abhinav Rao, D. Abhinav Rao for App.2. <hr/> Somandri Goud Katam for Res.1, Abhishek Nath Tripathi for Res.2, Mani Gupta for Res.2, Yukti Anand for Res.2, Rajat Kumar for Res.2, Vedant Kumar for Res.2, Shelja Pradhan for Res.2,

Sd/  
Registrar  
APTEL